

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 978/2019

YASHWANT JAISWAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 14-03-2019 This petition was called on for hearing today.

For Petitioner(s)

Jail Petition,
Mr. Sunil Fernandes, AOR
Mr.Darpan Sachdeva,Adv.

For Respondent(s)

Mr.Sarvesh Singh Baghel,AOR

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that service of notice is complete upon sole respondent but no one has entered appearance on his behalf. However, today,Mr.Sarvesh Singh Baghel,AOR undertakes to appear for the above respondent. He seeks and is given two week's time to file vakalatnama and four week's time to file counter affidavit.

List the matter again on 25.07.2019.

RAJESH KUMAR GOEL
Registrar

SB